



2025:DHC:11629-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 14364/2025

**RAKESH KUMAR YADAV** .....Petitioner

Through: Mr. Abhay Kumar Bhargava  
and Mr. Satyaarth Sinha, Advocate

versus

**UNION OF INDIA & ORS.** .....Respondents

Through: Mr. Ajay Kumar Pandey SPC  
with Mr Sanjay Pal GP and Ms Aayushi  
Pandey, Advocates

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

% **18.12.2025**

**CM APPL. 80090/2025 (withdrawal of the writ petition)**

1. By this application, Mr. Abhay Kumar Bhargava, learned counsel for the petitioner, seeks leave to withdraw the writ petition.
2. The writ petition is disposed of as withdrawn.
3. The application stands disposed of.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**DECEMBER 18, 2025/yg**